

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 136 OF 2023

IN THE MATTER OF:

M. Venkata Reddy,
Telangana

..... Applicant(s)

Versus

State of Telangana,
Rep by its Chief Secretary,
Telangana & Ors.

..... Respondent(s)

**Report Filed By Telangana State Tourism Development
Corporation 4th Respondent**



Place:chennai
Date:16.09.2024

counsel for the 4th Respondent
Mrs.H.Yasmeen Ali

Report filed by Telangana State Tourism Development Corporation (4th Respondent) In O.A.NO.136 OF 2023.

1) It is to submit that, this OA No. 136 of 2023 was filed in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against execution of river front project on the down stream of the Lower Manair Dam, Karimnagar.

I submit the following facts for your kind information .

- 2) I submit that Manair River front Master Plan Proposed in total 4 zones. This Respondent Telangana Tourism Development Corporation is allotted 100.00 crores budget to develop entrance plaza and Musical Fountain with viewing gallery.
- 3) I submit that the Entrance Plaza is proposed in (Zone 3) at 2.15 km chainage from the Manair Dam with Rs.40.00 crores budget in 4 acres of land and the following components are included.

1. Formation Road from Ramagundam-Hyd By-pass Road to the Bund.
2. Landscaping.
3. Illumination.
4. Pathways.


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3-5-891, "Tourism House" Himayathnagar,
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- 4) I submit that so far only filling wet Homogenous earth for formation of road completed in 2.59 acres costing Rs 4.00 crores, From June 2023 there is no work progress.
- 5) I submit that the View gallery for musical fountain (Zone 3) is proposed with capacity of 800 Pax on the bund at 3.15 km chainage from the Lower Manair dam in 1.15 acres.
- 6) I submit that the Gallery Work is not yet started since the irrigation department has not given permission to take up the work.
- 7) I submit that the Musical fountain with basement area of 0.07 acres is proposed in the river at 3.15 km chainage from the dam and with Rs. 60 Crores budget. So far only foundation footing work is started and the work is stopped since, June 2023 due to non-finalization of designs and drawings duly proof checked by the Government institutions.
- 8) I humbly submitted that this Respondent has never violated any of the Ecological or Environmental Laws. This Respondent has a very limited role in over all Project which does not involve


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any violation of the above said laws. It is further submitted that the work is also stopped from June 2023.

Therefore, in view of the fact that this Respondent has never violated the Ecological or Environmental Laws, it is prayed that the name of this Respondent may be deleted from this Original Application No. 136 of 2023 (SZ) and pass any such order, as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

Place: Hyderabad
Date:04.09.2024


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